

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/231/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017

NAME OF THE COMPANY: ANK Leasing and Finance Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Pranav Kumar Bansal, CS

ORDER

Notice to the Respondent returnable on 18th December, 2017. Dasti as well.

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-8-d-1

(S. K. Mohapatra)
Member (T)

-8-d-1

(Ina Malhotra)
Member (J)